

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

77(ND)/2015

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2020**

**NAME OF THE COMPANY: Mr. Farooq Ahmad Shala M/s. Peacock
Tours Pvt. Ltd. & Ors.**

SECTION: 397/398 of Companies Act,2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner		: None	
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	Present for the Respondent		: Mr. Abhishek Rao Mr. Bhavya Bharti, Advocates	
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ORDER

This matter is listed for final hearing. Due to the paucity of time, the matter cannot be taken up for final hearing. Post it on 24th February,2020.



(L.N. GUPTA)
Member (T)



(DR. DEEPTI MUKESH)
Member (J)